

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1185
TO BE ANSWERED ON 08/12/2021

IMPLEMENTATION OF SCHEMES AND PROGRAMMES FOR RURAL AREAS

1185 DR. KIRODI LAL MEENA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the schemes and programmes being implemented by Government especially for the rural areas;
- (b) whether the convergence between the Ministries has been envisaged as per the design of the District Development Coordination and Monitoring Committee (DISHA) so that a better utilization of resources can be done; and
- (c) the number of set objectives that have been achieved and the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) The Department of Rural Development, Ministry of Rural Development (MoRD) is implementing a number of welfare schemes for rural areas of the country viz., Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP) Shyama Prasad Mukherji Rurban Mission (SPMRM) and Saansad Adarsh Gram Yojana (SAGY) to bring about overall improvement in the quality of life of the people in rural areas, strengthening of livelihood opportunities, providing minimum guaranteed employment, promoting self-employment, skilling of rural youths in various useful trades and entrepreneurship qualities, infrastructure development, provision of social assistance and other basic amenities. Further, Department of Land Resources (DoLR), MoRD is implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is principally for development of rainfed portions of net cultivated area and culturable wastelands.

DISHA Committees at State/ District Level are formed to monitor the implementation of Central Government Programmes. DISHA committees can monitor the implementation of the programmes in accordance with the prescribed procedures and guidelines of the schemes and promote synergy and convergence for greater impact.

The DISHA Committees have the mandate of monitoring all non-statutory schemes of the Government of India. At present, 43 schemes of the Government of India has been brought into the monitoring purview of DISHA Committees. In fact, DISHA Committees not only institutionalizes the co-ordinated action of Ministries/Departments but also does so with the active involvement of elected representatives. The number of DISHA meetings is increasing in the past two years. Some States have organized DISHA meetings to reach as high as 70 per cent of the prescribed number of meetings. To encourage other States to realize the potential of DISHA Committees, the Ministry has been constantly emphasizing the need of regular meetings. The schemes that are monitored under DISHA are at **Annexure**.

Annexure referred to in reply to part (a) to (c) of the Rajya Sabha Unstarred Question No.1185 for reply on 08.12.2021

Schemes monitored under DISHA

Name of Ministry/Department	Name of Program/Scheme
1. Department of Rural Development	1. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)
	2. Deen Dayal Antyodaya Yojana –National Rural Livelihoods Mission (DAY-NRLM)
	3. Deen Dayal Upadhyaya Grameen Kaushalya Yojana – DDU-GKY
	4. Pradhan Mantri Gram Sadak Yojana –PMGSY
	5. National Social Assistance Programme– NSAP
	6. Pradhan Mantri Awas Yojana (Gramin) –PMAY (G)
	7. Shyama Prasad Mukherjee Rurban Mission –SPMRM
2. Department of Drinking Water and Sanitation	8. Swachh Bharat Mission (Gramin) – SBM(G)
	9. National Rural Drinking Water Program– NRDWP
3. Department of Land & Resources	10. Pradhan Mantri Krishi Sinchayee Yojana - Watershed Development Component – PMKSY –WDC
	11. Digital India Land Record Modernisation Program: DILRMP
4. Ministry of Power	12. Integrated Power Development Scheme – IPDS
	13. Deen Dayal Upadhyaya Gramin Jyoti Yojana- DDUGJY
5. Ministry of Housing and Urban Affairs	14. National Heritage City Dev.& Augmentation Yojana - HRIDAY
	15. Atal Mission for Rejuvenation and Urban Transformation – AMRUT
	16. Pradhan Mantri AwasYojana (Urban)–PMAY (U)
	17. Swachh Bharat Mission (Urban) – SBM (U)
	18. Smart City Mission
6. Department of Agriculture	19. Rashitrya Krishi Vikas Yojana – RKVY
	20. Paramparagat Krishi Vikas Yojana –PKVY
	21. Soil Health Card – SHC
	22. Pradhan Mantri Krishi Sichayee Yojana :PMKSY
	23. National Agricultural Marker: E-NAM
	24. PMFBY –Fasal Bima Yojana
7. Ministry of Health and Family Welfare	25. National Health Mission – NHM
8. Ministry of Education	26. Sarva Siksha Abhiyan– SSA
	27. Mid-Day Meal Scheme
9. Ministry of Women and Child Development	28. Beti Bachao Beti Padhao
	29. ICDS – Integrated Child Development Services
	30. Pradhan Mantri Matru Vandana Yojana-PMMVY
10. Ministry of Petroleum and Natural Gas	31. Pradhan Mantri Ujwala Yojana-PMUY
11. Ministry of Skill Development	32. Pradhan Mantri Kaushal Vikas Yojana–PMKVY
12. Ministry of Electronics and Information Technology	33. Digital India - Public Internet Access Program

13. Indian Railways	34. Infrastructure Related Programmes (Telecom, Railways, Highways, Waterways, Mines, etc)
14. Ministry of Road Transport and Highways	
15. Inland Waterways Authority	
16. Ministry of Mines and Steel	35. Pradhan Mantri Khanij Kshetra Kalyan Yojana – PMKKKY
17. Ministry of Development of North East Region	36. Non Lapsable Central pool of Resources Scheme - NLCPR
18. Department of Water Resources, River Development & Ganga Rejuvenation	37. Command Area Development and Water Management Programme (CADWM Programme)
	38. Accelerated Irrigation Benefit Programme (AIBP)
19. Ministry of Social Justice & Empowerment	39. Pradhan Mantri Adarsh Gram Yojana –PMAGY
	40. Sugamya Bharat Nirman
20. Ministry of Small & Medium Enterprise (MSME)	41. Prime Ministers Employment Generation Program - PMEGP
21. Food and Civil Supplies	42. Implementation of National Food Security Act
22. Ministry of Statistics and Programme Implementation	43. Members of Parliament Local Area Development Scheme (MPLADS)
